

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA No.957/2019

New Delhi this the 26th day of March, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Triloki Rai
Aged about 60 years
S/o Late Shiv Poojan Rai
R/o A-93, Keshav Nagar, Burari Road, Delhi – 110036
Mob. No.9958476994, 8010447644
Post : PGT (Sanskrit)
Group - B

...Applicant

(By Advocate : Mr. Anuj Aggarwal with Mr. Tenzing Thinlay Lepcha &
Mr. Saurabh Ahuja

VERSUS

1. The Director of Education
Directorate of Education
Govt. of NCT of Delhi
Old Secretariat Building
Civil Lines, Delhi – 110054.
2. Government Sarvodaya Bal Vidyalaya
Through its Principal
Gokhle Marg, Mori Gate
Delhi – 110006.

...Respondents

O R D E R (Oral)

Ms. Nita Chowdhury:

When the matter is taken up, learned counsel for applicant notices some discrepancies in this OA and seeks to withdraw the same with liberty to file afresh with better pleadings. The same is allowed. Accordingly, the OA is dismissed as withdrawn at admission stage itself.

**(S.N. Terdal)
Member (J)**

**(Nita Chowdhury)
Member (A)**

/anjali/